

latest available information 5331 persons belonging to Other Backward Classes were recruited in different cadres in the public sector banks including 19 nationalised banks till 31.12.1997. Public Sector Banks have been instructed to maintain revised rosters for recruitment which includes, inter alia, specified roster points to be filled by Other Backward Classes for all vacancies filled up after 8th September, 1993.

[English]

#### **Imported Onion**

2227. SHRI DILEEP SANGHANI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that 150 tonnes of onion imported from Dubai remained lying at the airports due to delay in the customs clearance; and

(b) if so, the reasons of delay in customs clearance?

THE MINISTER OF STATE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) Import of onion through Air Cargo Complex, Delhi has been reported. The imports were made in smaller lots between 10 to 30 tonnes in 26 consignments, weighing 575 metric tonnes. All the imports were cleared on Kachha Bill of Entry by the Import Freight Officer subject to submission of regular Bill of Entry later on. There has been no delay in these clearances.

#### **Clearance of Land to Salt Commissioner**

2228. SHRI T.R. BAALU : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have received any requests from Government of Tamil Nadu for the issuance of administrative clearance to the Salt Commissioner for surrendering the lands "adjoining Ennore" earmarked for Petro-Chem Park; and

(b) if so, the action taken by the Government thereon?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BHAKT) : (a) Yes, Sir. A request has been received from Tamil Nadu Industrial Development Corporation Limited, a Government of Tamil Nadu Enterprise for the issuance of administrative clearance to the Salt Commissioner for surrendering approximately 1434 Hectares of salt land at Ennore near Chennai for development of Petro Chemical Industrial Park.

(b) Such proposals are considered by the Government as per General Financial Rules.

[Translation]

#### **Equity in Foreign Investment**

2229. SHRI SADASHIVRAO DADODA MANDLIK : Will the Minister of INDUSTRY be pleased to state :

(a) the number and names of Private Limited Companies which have 51 percent or more foreign equity in the country, company-wise; and

(b) the number and name of companies which have applied for the said foreign equity, company-wise?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BHAKT) : (a) and (b) During the period from August, 1991 to September, 1998 a total of 3732 approvals for foreign collaboration have been granted with 51 percent or more foreign equity. Country-wise and company-wise details are published on a monthly basis in the SIA Newsletter brought out by this Department, which is widely circulated, including the Parliament Library.

[English]

#### **S. Mohan Committee on Revision of Pay**

2230 SHRI ANNASAHEB M.K. PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have received S. Mohan Committee Report on revision of pay scales of Public Sector executives;

(b) if so, the details thereof; and

(c) the time by which the Government propose to implement the recommendation of the report?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL) : (a) to (c) Justic S. Mohan Committee which was constituted by the Government to examine the present structure of pay, allowances, perquisites and benefits for executives and non-unionised supervisory staff of the Central Public Sector Enterprises has submitted its Report to the Government on 31-10-1998. The Government are examining the recommendations.

#### **Railway Siding and Despatch Posts in BCCL**

2231. COL. SONA RAM CHOUDHARY : Will the Minister of COAL be pleased to state :

(a) the number of railway sidings and despatch posts in BCCL;

(b) the number of railway sidings and despatch posts out of it where there is facility of weigh-bridge;

(c) the quantity of coal, coke, wash coke dilling and other quantity of coal despatched after weighing and without weighing on weigh-bridges through railways during each of the last three years;

(d) whether any complaint of shortage in the coal which was despatched after weighing on the railway weigh-bridge have been received during the above period;